

Morbi District is located in the *Saurashtra* region of Indian state of Gujarat. It was formed on August 15, 2013, on the 67th Independence Day of India. The district has 5 talukas - *Morbi, Maliya, Tankara, Wankaner* and *Halvad*. This district is surrounded by *Kutch* district to the north, *Surendranagar* district to the east, *Rajkot* district to the south and *Jamnagar* district to the west.

Morbi, also known as *Morvi* is the administrative headquarters of *Morbi* district, which literally means City of Peacocks. The town of *Morbi* is endowed not only with great natural beauty, but it is also famous for its colorful history and rich cultural heritage. The town of *Morbi* is situated on the bank of *Machchhu* River, 35 km from the sea and 60 km from *Rajkot*. The city-state of *Morbi* and much of the building heritage and town planning, are attributed to the administration of Sir *Lakhdiraji Waghji*, who ruled from 1922 to 1948. The *Machchhu* dam failure or *Morbi* disaster was a dam-related flood disaster which occurred on 11 August 1979.

Morbi has long been a center for trade and industry. In the beginning, the economy of the town was mainly dependent on ceramic and clock manufacturing industry. Today, the area has also become a growing hub for paper mills and other ancillary industries such as packaging industry, export houses etc. Together, they have created a vibrant and sustainable economy in this region.

After the bifurcation from Rajkot District Court, Morbi District Court started its functioning from 02/10/2016 and presently, there are 2 Appellate Courts, 1 Family Court, 1 Labour Court, 5 Senior Division Courts/Chief Courts & 7 Junior Division Courts, are functioning in *Morbi* District. At present, Hon'ble Mrs. *R. A. Bukhari-Ghoghari* has been presiding over as the Principal District & Sessions Judge, Morbi, since 02/10/2016.